

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).7790/2008

(From the judgement and order dated 04/01/2008 in Arb.A.No.22/2007
of The HIGH COURT OF JHARKHAND AT RANCHI)

HINDUSTAN COPPER LIMITED Petitioner(s)

VERSUS

M/S NICCO CORPORATION LTD. Respondent(s)

[With prayer for interim relief and office report]

Date: 05/09/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Petitioner(s) Mr. D. Roy Choudhury, Sr. Adv.
Mrs. Nandini Sen, Adv. for
Mr. Deba Prasad Mukherjee, Adv.

For Respondent(s) Mr. Rahul Gupta, Adv.
Mr. Pinaki Addy, Adv. for
Mr. Chiraranjan Addey, Adv.

UPON hearing counsel the Court made the following
ORDER

Leave granted.

Hearing expedited.

Liberty to mention.

(Subhash Chander) (Savita Sainani)
Court Master Court Master